

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4792

ANSWERED ON:23.04.2010

DOMESTIC VIOLENCE

Adhalrao Patil Shri Shivaji;Viswanathan Shri P.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a): the percentage of women suffering from the domestic violence in the country;
- (b): whether the Government has conducted any study regarding the domestic violence especially the emotional, physical and sexual violence;
- (c): if so, the details thereof; and
- (d): the steps taken by the Government to provide protection to women from the domestic violence?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): As per National Family Health Survey Hi (2007) data, approximately 35.4% of women in the age-group of 15-49 and approximately 40% of women in case of ever married women have experienced physical or sexual violence. 6.7% of all women have experienced both physical and sexual forms of domestic violence. Further, the data suggests that both physical and sexual forms of domestic violence against women are higher in rural as compared to urban areas.

(d): The Protection of Women from Domestic Violence Act, 2005 was brought into force w.e.f. 26-10-2006. The Government has requested the State Governments and UT Administrations from time to time, to appoint Protection Officers, register service providers and notify medical facilities etc. for effective implementation of the Act. The Government in the Ministry of Home Affairs in consultation with the Ministry of Women and Child Development issued a detailed Advisory to all the State Governments & Union Territory Administrations advising them, amongst others, to vigorously enforce the protection of women. The States have also been advised to sensitize the law enforcement machinery towards crime against women.